

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In compliance with the directions of Ld. Principal District & Sessions Judge (HQs) : Delhi, the following posting & transfer of drivers are made in view of official exigencies w.e.f. 1st week of July 2024:-

SN	Name of the driver & E. Code	From	To
1.	Sh. Dinesh Solanki, S/o Sh. Jai Bhagwan Solanki EC:- 10050 Address:- House NO. 4, Matiala, P.O. Uttam Nagar, Delhi -59	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, Saket Court, New Delhi
2	Sh. Sunil Kumar Rana, S/o Sh. Surjit Kumar Rana, EC:-10060 Address: V & P.O. Palam Vihar, New Delhi -110061	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, Rouse Avenue Court Complex, New Delhi
3	Sh. Sachin Kumar Bansal, S/o Sh. Sri Chand, EC:-10062/66487209 Address:Village Sabloo Garhi, District Loni, U.P.	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, Rouse Avenue Court Complex, New Delhi

Note:-

- (i) Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.
- (ii) The abovesaid driver is directed to comply with the transfer order & takeover/handover the charge of respective Vehicle(s) immediately.

No. 21085-21100

/Pool Cars/T&P/THC/2024

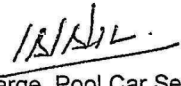

 (SANJAY SHARMA-II)

Officer Incharge/ District Judge (Comm.)-11
Pool Car Section, Tis Hazari Courts, Delhi

Dated _____

Copy forwarded for information and necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The PS to Ld. Principal District & Sessions Judge (South), Saket Courts, New Delhi
3. The PS to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, ND
4. The Officer Incharge, Pool Car Section, RACC & Saket Courts, New Delhi
5. The A.O., Accounts Branch, District Courts(Central/South/RACC) Tis Hazari, Saket & RACC.
6. Personal File Admin. Branch III, (Central/South/RACC) Tis Hazari, Saket and RACC Courts.
7. Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central/South/RACC) Tis Hazari, Saket and RACC Courts.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
9. The Branch Incharge, Pool Car Section, RACC & Saket Courts, New Delhi.
10. The Drivers concerned with the directions to comply the abovesaid order and handover & takeover the charge of respective vehicle (if any).


 Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi